

ITEM NO.29
SECTION XVI-A

REGISTRAR COURT. 1 THROUGH VIDEO CONFERENCE

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR SH. ANIL LAXMAN PANSARE

Transfer Petition(s) (Civil) No(s). 455/2020

NEETU YADAV

Petitioner(s)

VERSUS

SACHIN YADAV

Respondent(s)

(FOR ADMISSION and IA No.38669/2020-STAY APPLICATION

Respondent-in-person, interaction yet to be done.)

Date : 31-08-2020 This petition was called on for hearing today.

For Petitioner(s)

Mr. Dushyant Parashar, AOR

For Respondent(s)

Respondent-in-person

UPON hearing the counsel through Video Conference, the
Court made the following

O R D E R

Sole respondent-in-person has filed counter affidavit.

Registry to process the matter for listing before the
Hon'ble Court, as per rules.

ANIL LAXMAN PANSARE
Registrar